

Name of the corporate debtor: PREMSHREE PRIME PROPERTIES PRIVATE LIMITED CIN: U45200MP2008PTC020325

Date of commencement of CIRP: 17-02-2023

List of creditors as on 22-06-2023

List of Unsecured Financial Creditors (other than Financial Creditors belonging to any class of creditors)

(Amount in INR)

S. No.	Name of Creditor	Details of Claim received		Details of Claim admitted					Amount of contingent Claim	Amount of any mutual dues, that may be set-off	Amount of Claim not admitted	Amount of Claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Amount covered by guarantee	Whether related party?	% share in total amount of Claim admitted in the class					
1	Kalyan Toll Infrastructure Limited	03-Mar-23	3,28,69,613	3,28,69,613	Unsecured FC	-	No	100.00%	-	-	-	-	
2	Dhara Shah	05-Apr-23	8,91,000	-	Unsecured FC	-	No	0.00%	-	-	-	-	#
	Total		3,37,60,613	3,28,69,613							-	-	

*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.

The debt has been disputed by the Company and the matter is sub-judice in court therefore the admission of claim is subject to decision of court. Therefore the claim is not accepted.